

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-3513
ANSWERED ON- 31/03/2023

RELIEF PACKAGE FOR TEXTILES INDUSTRY IN PANIPAT

3513. LT.GEN. (DR.) D. P. VATS (RETD.):

Will the Minister of TEXTILES be pleased to state:

- (a) the details of textile industries shut down in Panipat over failure to meet the pollution norms set by the Commissioner for Air Quality Management (CAQM) from 2020 till now, year-wise; and
(b) whether Government has brought out any specific relief package for the affected industries?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a): In order to abate air pollution from major contributing sources and enforcement of various statutory directions, orders, rules, regulations and notifications to this effect, a total of 07 Textile industries located in Panipat have so far been issued temporary Closure directions by the Commission for Air Quality Management (CAQM) in NCR and Adjoining Areas for gross violations and failure to meet the air pollution norms/ standards etc as detailed under:

Sl No	Name of the Textile Unit	Date of closure direction	Current status
1	Proponent Shri Ashok Goel, E-8, Industrial Area, Panipat	08.12.2021	Resumed on 15.06.2022
2	Proponent Shri Rakesh Madan, Plot No. O-8, Industrial Area, Panipat	08.12.2021	Resumed on 21.06.2022
3	M/s R.R.B Textiles, Plot No. 7, Sector-29, Panipat	13.12.2021	Resumed on 10.06.2022
4	M/s Nice Spiner Private Limited, Plot No. 312, Sector-29, Panipat	13.12.2021	Yet to be resumed
5	M/s S.D. Dye House, Plot No. 472, Sector-29, Part-2, HUDA, Panipat	24.11.2022	Yet to be resumed
6	M/s Delite Fabrics, Plot No. 364, Sector-29, Part-2, HUDA, Panipat	02.01.2023	Yet to be resumed
7	M/s Jyoti Processors, Khotpura Ganjbar Road, Village & Post Office-Ganjbar, Panipat	02.01.2023	Yet to be resumed

(b): The Commission, on confirmation of due corrective and preventive measures having been taken by the respective units where such closure directions have been issued, permits resumption of operations in such units. In case of the 07 textile units located in Panipat as above, resumption orders have already been issued for 03 units. Preventive and corrective actions are yet awaited from the balance 04 units which shall also be dealt with accordingly.
